

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**CAUSE LIST OF PRONOUNCEMENTS****FOR 23rd January, 2026 (Friday)****Court Room No. Time: - 10:30 AM****(VC link for the Court Room is as given in the Constitution for the period)****Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER****And SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA No.	2245	DEL	2022	Kadimi Special Steels Pvt. Ltd. Vs. ACIT	H	15/12/2025	JM
2	ITA No.	2246	DEL	2022	Kadimi Special Steels Pvt. Ltd. Vs. ACIT	H	15/12/2025	JM

on
Assistant Registrar
ITAT, NEW DELHI *R. N. S. B.*

INCOME TAX APPELLATE TRIBUNAL, NEW DELHI

CAUSE LIST OF

PRONOUNCEMENTS

FOR 23rd January 2026 (Friday)

Court Room No. Time: - 10:30 AM

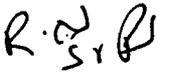
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Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

And SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA No.	3741	Del	2025	Deepsons (India) Pvt. Ltd. Vs. ACIT	F	17/12/2025	JM
2	ITA No.	5168	Del	2015	ACIT Vs. Guptajee	F	11/12/22015	JM
3	c.o No.	7	Del	2016	Guptajee Vs.ACIT	F	11/12/22015	JM
4	ITA No.	4761	Del	2015	Guptajee	F	11/12/22015	JM


Assistant Registrar
ITAT, NEW DELHI



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Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

And SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	30	DDN	2024	Kedarnath Industries Vs. ITO	DDN	08/12/2025	JM
2	ITA	4290	DEL	2024	Avaya India Pvt. Ltd. Vs. A.O	H	19/01/2026	JM
3	ITA	5279	DEL	2024	Avaya India Pvt. Ltd. Vs. A.O	H	19/01/2026	JM
4	ITA	4466	DEL	2024	Colim India Pvt. .Ltd. Vs. DCIT	H	21/01/2026	JM
5	ITA	2315	DEL	2022	Amplus Kn Solar Pvt. Ltd. Vs. ITO	H	20/01/2026	JM
6	ITA	4430	DEL	2022	HaskoningDHV Consulting Pvt. Ltd. Vs. The ACIT	H	21/01/2026	JM
7	ITA	2356	DEL	2022	FMI Automotive Components Pvt. Ltd. Vs. ACIT	H	21/01/2026	JM
8	ITA	3838	DEL	2022	FMI Automotive Components Pvt. Ltd. Vs. ACIT	H	21/01/2026	JM
9	ITA	5988	DEL	2022	FMI Automotive Components Pvt. Ltd. Vs. ACIT	H	21/01/2026	JM
10	ITA	794	DEL	2022	Triumph Motorcycles (India) Pvt. Ltd.	H	21/01/2026	JM
11	ITA	4343	DEL	2024	Beam Global Sprits and Wine (India) Vs. the DCIT	H	21/01/2026	JM
12	ITA	3159	DEL	2024	Win Medicare Pvt. Ltd. Vs., Assessment Unit	H	21/01/2026	JM
13	ITA	4207	DEL	2024	Webtec Locomotive Pvt. Ltd. Vs. DCIT	H	20/01/2026	JM
14	ITA	3438	DEL	2024	GBT India Pvt. Ltd, Vs. Assessment Unit	H	20/01/2026	JM
15	ITA	5264	DEL	2024	Yoonil India Pvt. Ltd. Vs. DCIT	H	20/01/2026	JM
16	ITA	4532	DEL	2024	Dnata International Pvt. Ltd. Vs. DCIT	H	20/01/2026	JM
17	ITA	4510	DEL	2024	Signify Innovations India Pvt. Ltd. Vs. DCIT	H	20/01/2026	JM
18	ITA	3443	DEL	2024	Toyota Boshoku Device India Pvt.. Ltd. Vs. Assessment Unit	H	20/01/2026	JM
19	ITA	837	DEL	2021	Class India Pvt. Ltd. Vs. the ACIT	H	19/01/2026	JM
20	ITA	1507	DEL	2022	Class India Pvt. Ltd. Vs. the DCIT	H	20/01/2026	JM
21	ITA	4324	DEL	2024	Motorola Solutions India Pvt. Ltd. Vs. DCIT	H	20/01/2026	JM
22	ITA	4257	DEL	2024	AT and T Communication Services Vs. The ACIT	H	20/01/2026	JM
23	ITA	4178	DEL	2024	Valovline Cummins Pvt. Ltd. Vs. the DC IT	H	20/01/2026	JM
24	ITA	4115	DEL	2024	Genpact India Pvt. Ltd. Vs. Assessment Unit	H	21/01/2026	JM
25	ITA	5107	DEL	2024	Genpact India Pvt. Ltd. Vs. ACIT	H	21/01/2026	JM

Assistant Registrar
 ITAT, NEW DELHI

R. V. S. P. S.

DELHI BENCHES, DELHI
Cause List of Pronouncement
For 23.01.2026 (Friday)
Court Room No. , Time 10.30, AM
(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Vikas Awasthy, Judicial Member
&
Shri Sanjay Awasthi, Accountant Member

SI No.	ITA NO.	Name of Assessee	Bench	Date of Hearing	Author
1-6	1417/DEL/2016 6674/DEL/2017 8277/DEL/2018 9835/DEL/2019 9836/DEL/2019 628/DEL/2021	Jindal Steel & Power Ltd	I	12.01.2026	JM
7-10	1727/DEL/2014 1965/DEL/2015 1706/DEL/2016 506/DEL/2017	M/s. Lufthansa Technik Services India Pvt. Ltd.	I	13.01.2026	JM
11	3384/DEL/2024	Sopra Banking Software Solutions India Private Limited	I	13.01.2026	JM
12	854/DEL/2021	Research Now India Private Limited	I	13.01.2026	JM
13	1441/DEL/2017	Denso India Pvt. Ltd.	I	13.01.2026	JM
14	5763/Del/2024	IQR Analytics P. Ltd.	I	14.01.2026	JM
15	6010/Del/2024	Lonza India P. Ltd.	I	14.01.2026	JM
16	5943/Del/2024	Times Internet Ltd	I	14.01.2026	JM
17	5351/Del/2024	Voith Paper Fabrics India Ltd.	I	14.01.2026	JM
18-23	134, 7106 & 7107, 277, 8415 & 7729/Del/2019	VE Commercial Vehicles Ltd.	I	14.01.2026	JM
24-25	2404/Del/2015 1021/Del/2016	AECOM India P Ltd	I	15.01.2025	JM
26-27	598 & 8456/Del/2019	SICPA India P. Ltd.	I	15.01.2025	JM




(Assistant Registrar)

**CAUSE LIST OF
PRONOUNCEMENTS
FOR 23rd January, 2026 (Friday)**

Court Room No. __ Time: - 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Shri S. Rifaur Rahman, Accountant Member
And
Before Shri Sudhir Kumar, Judicial Member**

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1.	ITA	6881	DEL	2014	DCIT V RAMESH SHARMA	F	15.01.2026	JM
2-3	ITA ITA	3895 2187	DEL DEL	2013 2017	ACIT V MEERUT ROLLER FLOUR MILLS (P) LTD AND MEERUT ROLLER FLOUR MILLS (P) LTD V ACIT	F	14.01.2026	JM
4.	ITA	3636	DEL	2018	SRS IT SOLUTIONS P. LTD V DCIT	F	07.01.2026	JM

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ASSTT. REGISTRAR

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22/1/2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

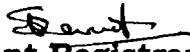
**CAUSE LIST OF
PRONOUNCEMENTS
FOR 23.01.2026 (Friday)**

Time: 10.30 AM

Before Shri Vimal Kumar, Judicial Member &
Shri S Rifaur Rahman, Accountant Member

Sl. No.	Appeal Number	Assessee	Bench	Author	Date of hearing
1	4772/DEL/2025	Ms. Ruby Singh	C	JM	06.11.2025

(W)


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,
NEW DELHI
CAUSE LIST OF PRONOUNCEMENTS
FOR 23rd January, 2025 [FRIDAY]
Court Room No.6 TIME : 10.30 AM
(VC link for the Court Room is as given in the constitution for the period)

**Before Shri Satbeer Singh Godara, Judicial Member and
Shri S. Rifaur Rahman, Accountant Member**

PRONOUNCEMENT LIST								
Sl No	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	29	Del	2025	ACIT vs. Metoropol Corporation India	'A'	11.11.2025	AM
2	ITA	3567	Del	2025	DCIT, Central Circle 1, Noida vs. Ms. Radhika Mehra	'A'	11.11.2025	AM

**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Yogesh Kumar U.S., Judicial Member**

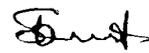
1	ITA	60	DDN	2024	Babu Lal Patwari vs. DCIT	Dehra-dun	11.11.2025	AM
2	ITA	97	DDN	2024	ACIT vs. Ravi Lumba	Dehra-dun	11.11.2025	AM

**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Sudhir Kumar, Judicial Member**

1	ITA	9692	Del	2019	ACIT vs. M/s. ESS AAR Automotive Pvt. Ltd.	'F'	12.01.2026	AM
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**Before Shri S. Rifaur Rahman, Accountant Member and
Shri Vimal Kumar, Judicial Member**

1	ITA	3433	Del	2025	Sudhir Kumar vs. DCIT	'E'	12.01.2026	AM
2	ITA	3434	Del	2025				


Assistant Registrar
22.01.2026

Kumar
22/1/26